

This answer should read as follows:

"The question is only of Mr. Vaidyanathan. In that case, the Life Insurance Corporation will entrust the enquiry to the same board. It will be entrusted by them and not by the Government."

**CORRECTION OF ANSWER TO SUPPLEMENTARY TO STARRED QUESTION NO. 775**

The Minister of Education (Dr. K. L. Shrimall): While replying to a supplementary question on 8.3.1958 arising out of Starred Question No. 775, I had stated that the cost of the Stadium at Gauhati was Rs. 1,88,650. The actual figure however is Rs. 15,88,650.

**STATEMENT CLARIFYING ANSWERS TO SUPPLEMENTARIES ON STARRED QUESTION NO. 2016**

The Deputy Minister of Defence (Shri Raghuramalah): In the supplementary questions arising from the answer given to the Starred Question No. 2016 in the Lok Sabha on the 6th May, 1958, Shri Hem Raj wished to know the value of the articles stolen from the Ordnance Factory, Khama-ria, and the officers involved in the theft. Further, Shri S. M. Banerjee desired to know the cause of the death of a J.C.O. of M.D.S.C. attached to the factory and if the death was connected with the enquiry. The answers given in reply to these questions are likely to give an impression that there was a theft of property worth Rs. 178 lakhs in the Ordnance Factory and that it was admitted that the death of the J.C.O. had some relation with the enquiry into the losses conducted by Dr. Kasbekar.

To correct any misimpressions that might have been created by the questions and replies to the supplementaries, I have had this matter enquired into further and in the light of further information and analysis of this case made available to me, I am laying before the House a statement which would explain and clarify the position. [Placed in Library. See No. LT-733/58].

I may be permitted to say that the losses incurred by the enquiry board covered a prior period—1949 to 1957, and that the losses are due to various reasons. One is scrapping of obsolete and unwanted stores and other reasons are transit cost, deficiency in stock verification, losses on account of disposal of surplus, etc. Therefore, the vast bulk of losses was due to reasons other than theft. Anyhow, I am laying the statement.

Mr. Speaker: Is the amount the same?

Shri Raghuramaiah: On verification, it has been found to be inflated. I have given the correct figures in the statement. It will be seen from the statement that the loss is found to be—speaking again very broadly, because it is still under examination—only Rs. 88 lakhs. Out of this, scrapping of obsolete and unwanted stores alone accounts for Rs. 60 lakhs. Deficiencies on stock verification account for Rs. 18.9 lakhs. The loss due to other causes is a small amount, Rs. 8.7 lakhs.

**STATEMENT IN CONNECTION WITH SUPPLEMENTARIES ON STARRED QUESTION NO. 1793.**

The Deputy Minister of Railways (Shri S. V. Ramaswami): Prior to 1953, there were no specific or uniform instructions regarding the procedure to be adopted for changing the names of stations by the Railways and of Post Offices by the Posts and Telegraphs Department. Requests receiv-